

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/8463/2020

This the 21st day of December, 2020

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)

Mtr. Aisha Begum (Age 42 years), W/o Abdul Rashid Khan, R/o
Kralpora, Tehsil & Distt. Kupwara.

.....Applicant

(Advocate: Mr. Sheikh Manzoor Ahmad)

Versus

1. State of J&K through Commr/Secretary to Govt. Deptt of Education,
Civil Secretariat, Srinagar/Jammu.
2. Director School Education Kashmir, Srinagar.
3. Chief Education Officer, Kupwara.
4. Zonal Education Officer, Kralpora

.....Respondents

(Advocate: Mr. Rajesh Thappa, ld. D.A.G.)



O R D E R

[O R A L]



Learned counsel for the applicant submits that the matter has become infructuous in view of the changes which have taken place.

2. Accordingly, the T.A. is dismissed as infructuous.

(RAKESH SAGAR JAIN)
MEMBER (J)

Arun